

Declaration of Assets in the form of real estate or investments as per the Full Court resolution dated 7th May, 1997 and re-iterated on 8th July, 2008.

- A. Name of Judge: Justice Siddharth Mridul
- B. Name of Spouse:
- C. Name(s) of Dependent Family Members and relationship:
- C.1 Dependant No.1:
- C.2 Dependant No.2:

1. Real Estate (immoveable property)

1.1 Real Estate (immoveable property) of the Judge

S.No.	Description	Remarks
1	House Property of 502 sq.yds. in Gurgaon.	Acquired from sale proceeds of inherited property.
2	Vacant Plot of 502 sq.yds. in Gurgaon.	Acquired through own funds on instalments.
3	Vacant Plot of 1003.05 sq.yds.in Jaipur, Rajasthan.	Inherited property.
4	Share-in flats at Mussorie, Uttarakhand.	Inherited property.

1.2 Real Estate (immoveable property) of the Judge's Spouse

S.No.	Description	Remarks

1.3 Real Estate (immoveable property) of the Judge's dependant No.1

S.No.	Description	Remarks

2. Investments

2.1 Investments of the Judge

2.1.1 Shares

S.No.	Description	Number	Remarks
1	Reliance Capital	483	Purchased in early 90's.
2	Finolex Industries	200	Purchased in early 90's
3	Pheonix Lamps (India) Ltd.	500	Purchased in early 90's
4	Morgan Stanley	1000	Purchased in early 90's
5	Cipla Ltd.	200	Purchased in 2006
6	Reliance Petroleum Ltd.	1000	Purchased in 2006

2.1.2 Mutual Funds

S.No.	Description	Units/Rs.	Remarks
1	Franklin (India) Flexicap Fund	16129 units	Purchased in 2007
2	Sundaram BNP Paribas Select Midcap	11077 units	Purchased in 2007
3	ICICI Infrastructure Fund	10854 units	Purchased in 2007
4	SBI Tax Advantage Fund	Rs.1,00,000	Purchased in 2008
5	HDFC Infrastructure Fund	Rs.3,00,000	Purchased in 2008
6	LIC Market Plus	Rs.1,00,000	Purchased in 2008

2.1.3 Deposits and other Financial Investments

S.No.	Description	Amount (in Rs.)	Remarks
1	Bank Account No. 1	3,14,000.00	
2	Bank Account No.2	9,26,477.00	
3	Fixed Deposit	21,00,000.00	
4	General Provident Fund	2,78,720.00	

2.2 Investments of the Judge's Spouse

2.2.1 Shares

S.No.	Description	Number	Remarks
1	UTI Master Gain	2000	Purchased in early 90's
2	Electrolux Kelvinator Ltd.	250	Purchased in early 90's
3	Larsen & Toubro	200	Purchased in 2008
4	Tata Power	200	Purchased in 2008

2.2.2 Mutual Funds

S.No.	Description	Number	Remarks

2.2.3 Deposits and other Financial Investments

S.No.	Description	Amount	Remarks
1	Bank Account No.1	2,78,000.00	
2	Bank Account No.2 (joint account with father)	18,747.00	

2.3 Investments of the Judge's Dependant No.1 & 2

2.3.1 Shares

S.No.	Description	Number	Remarks

2.3.2 Mutual Funds

S.No.	Description	Number	Remarks

2.3.3 Deposits and other Financial Investments

S.No.	Description	Amount	Remarks
1	Term Deposits (Dependant No.1)	1,95,000.00 (approx.)	
2	Term Deposits (Dependant No.2)	96,000.00 (approx.)	

3. Other remarks

Signature of the Judge: _____

Date: _____ February, 2010